

Annexure-4

Name of the Corporate debtor: Cape Engineers Private Limited ; Date of commencement of liquidation 25/04/2022; List of Stakeholders as on 25/05/2022

List of Operational Creditors (Employees)

Amount in Rs.

SI NO	Name of authorised representative if any	Name of Employee	Details of Claim Received		Details of Claim Admitted				Amount of Contingent Claim	Amount of any mutual dues, that may be set-off	Amount of claim rejected	Amount of claim under verification	Remarks, if any (Distribution Under Section of IBC, 2016)
			Date of Receipt	Amount claimed	Total Amount of Claim admitted	Amount of claim for the period of twelve months preceding the liquidation commencement date	Nature of Claim	% of share in total amount of claims admitted					
1	NA	M. Ayyappan	24-05-2022	2,73,158	2,73,158	-	Salary Due	100.00%	-	-	-	-	53(1)(f)
2	NA	G. Arivizhagan			1,20,577		Gratuity		-	-	-	-	Priority debts will be dealt
3	NA	Rijwan Ansari			1,21,154		Gratuity		-	-	-	-	outside Liquidation Estate
4	NA	S.Baghelu			99,519		Gratuity		-	-	-	-	U/s 36(4)(iii)
Total				2,73,158	6,14,408	-	-		-	-	-	-	

Note on Employee Claims:

Apart from Mr. Ayyappan claim, Liquidator have not received any other claims from workmen or employee. However, by taking into consideration of the books of accounts of the Corporate debtor, Liquidator have considered the gratuity liabilities of three employees (Mr. G Arivizhagan, Mr. Rijwan Ansari and Mr. S Baghelu) in the above list who have not submitted their claim. The gratuity liabilities will be paid in priority over the other debts in the Liquidation estate.

